

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION No. 1580

TO BE ANSWERED ON FEBRUARY 12, 2019

“PERMANENT HOUSES”

No. 1580

DR. UDIT RAJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Ministry proposes to ensure that residents of jhuggis in Indira camp number 2 and 4, Vikas Puri in North West Delhi are provided permanent houses; and**
- (b) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) and (b): Delhi Development Authority has informed that that Indira Camp number 2 & 4 Vikas Puri in North West Delhi were inspected for ascertaining the viability of in-situ development of these jhuggi jhopri clusters in conformity with the policy for in-situ slum redevelopment, but the same have not been found viable.
